

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.07.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg Pinaki Reddy
<b>2.</b>	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
<b>3.</b>	Comp. App. (AT) No. 237 of 2020	Channel Foods Pvt. Ltd. Vs. A.K. Nowshad	Swati Bansal	Sudhanshu Suman Gautam Ramalingam Saai Sudharsan

### **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors.  <b>With</b>	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3
<b>5.</b>	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**